

SPECIAL BENCH - 2  
COURT - II

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/72(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M**

IN THE MATTER OF	JAYAM VYAPAAR PVT LTD
UNDER SECTION	IBC UNDER SEC 10

**Appearance (via video conferencing/physically)**

Mr. A. Rao, Adv. ... For Applicant

Mr. S. Tibrewal, Adv.

Mr. A. Basu, Adv.

**ORDER**

1. Ld. Counsel for the Applicant present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **13.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**